


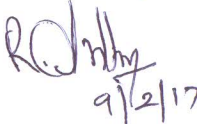
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/222/2016
NAME OF THE PETITIONER(S) : S. Ramesh
NAME OF THE RESPONDENT(S) : The South Travancore Hindu College Association & 2 others
UNDER SECTION : 111

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- | | | | |
|----|----------------|-------------------------|-------------------------------------------------------------------------------------------------|
| 1. | S SENTHIL | COUNSEL FOR RESPONDENTS |  |
| 2. | R. ANAND KUMAR | COUNSEL FOR PETITIONER | 
9/2/17 |

ORDER

Counsel for petitioner present. Counsel for Respondent present and filed a petition for setting aside the *ex parte* order dated 23.01.2017 for which the other side prayed time to file a reply. At request, time is granted. Put up on 22.02.2017 at 10.30 A.M.

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

K. ANANTHA PADMANABHASWAMY
MEMBER (JUDICIAL)